

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1565
TO BE ANSWERED ON 03.05.2016

Air Pollution

1565. SHRI VENKATESH BABU T. G:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Central Pollution Control Board (CPCB) has been receiving large number of complaints from residents living near railway stations regarding problems of air pollution due to loading, unloading as well as transportation activities from railway sidings;
- (b) if so, the details thereof and the number of such complaints received during each of the last three years, State-wise and the action initiated thereon;
- (c) whether the CPCB has any proposal to bring in detailed guidelines, rules and standards for environmentally sound management of railway sidings in the country;
- (d) if so, the details thereof; and
- (e) the time by which the new set of guidelines are likely to be implemented?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI PRAKASH JAVADEKAR)

- (a) & (b) Central Pollution Control Board (CPCB) has received complaints from public regarding pollution due to loading and unloading industrial materials at railway sidings. During last three years, complaints have been received on loading and unloading sites of Singrauli (Morwa) railway siding of Uttar Pradesh, Tandur railway siding of Telengana and Rengali & Sambalpur railway sidings of Odisha.
- (c) to (e) CPCB has developed guidelines in association with Railway Infrastructure Technical and Economic Services Limited for the Environmentally Sound Management of Railway Sidings. The guidelines are posted on website of CPCB for implementation.
